

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3377
ANSWERED ON:05.02.2004
ENQUIRY AGAINST CHAIRMEN/MANAGING DIRECTORS
MAHESHWAR SINGH

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) the names of chairmen-cum-Managing Directors and Heads of Public Sector Undertakings against whom CBI, CVC and Departmental enquiry has been conducted from year 2000 to till date;
- (b) the officers who were promoted during the period of enquiry;
- (c) the details of the officers against whom enquiry is being conducted after their retirement;
- (d) the details of the C.M.D., M.D., Directors against whom complaints were received during this period; and
- (e) the action being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (e): Matters relating to enquiries/complaints against Board level executives of Public Sector Undertakings (PSUs) are dealt with by the concerned administrative Ministry/Department in consultation with Central Vigilance Commission (CVC) and CBI, wherever necessary. Similarly, appointments to Board level posts in PSUs are made by the concerned administrative Ministry/Department on the recommendations of Public Enterprises Selection Board and after obtaining vigilance clearance from CVC and approval of the competent authority. Information on these matters are not maintained centrally.